

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

WRIT PETITION(S)(CIVIL) NO(S). 13029/1985

M.C. MEHTA

PETITIONER(S)

VERSUS

UNION OF INDIA &amp; ORS.

RESPONDENT(S)

Date : 17-11-2025 This matter was mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE K. VINOD CHANDRAN  
HON'BLE MR. JUSTICE N.V. ANJARIA

Amicus Curiae

Ms. Aparajita Singh, Sr. Advocate  
Ms. Uttara Babbar, Sr. Advocate  
  
Ms. Shibani Ghosh, Advocate  
  
Mr. Siddhartha Chowdhury, Advocate  
  
Mr. Harish N. Salve, Sr. Advocate (N.P.)  
  
Mr. A.D.N. Rao, Sr. Advocate (N.P.)

Counsel for parties

Ms. Aishwarya Bhati, A.S.G.  
Mr. Gurmeet Singh Makker, AOR  
Ms. Suhasini Sen, Adv.  
Ms. Ruchi Kohli, Adv.  
Mr. Chitvan Singhal, Adv.  
Ms. Neelakshi Bhadouria, Adv.  
Mr. Rohan Gupta, Adv.  
  
Mr. Rahul Mehra, Sr. Adv.  
Mr. Vivek Jain, A.A.G.  
Mr. Karan Sharma, AORUPON hearing the counsel the Court made the following  
O R D E RC.W.P. No.24772/2023

1. On mentioning by Ms. Aishwarya Bhati, learned Additional Solicitor General, C.W.P. No.24772/2023, which is pending before the High Court of Punjab and Haryana, is directed to be transferred

to this Court and shall be taken up for hearing along with the issue relating to air quality monitoring in W.P.(C) No. 13029/1985, which is fixed for listing on 19.11.2025.

2. On receipt of the record, the Registry of this Court shall process the same as per rules.

3. The Registrar (Judicial-Listing) to ensure that all the papers relating to C.W.P. No.24772/2023 reach this Court prior to 10:30 a.m. on 19.11.2025.

(NARENDRA PRASAD)  
DEPUTY REGISTRAR

(ANJU KAPOOR)  
ASSISTANT REGISTRAR